

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
(CAA)-102/ND/2022

IN THE MATTER OF:

Ericsson India Pvt. Ltd And Ericsson India ... Applicant/Petitioner
Global Services Pvt. Ltd.

Under Section: 230-232

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the OL : Ms. Hemlata Rawat

ORDER

Due to paucity of time, the matter is re-notified to 14.02.2023.

Sd/-
COURT OFFICER